

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

O.A. 1273/1997

Date of order: 29.07.2002

Present : Hon'ble Mr. B.P. Singh, Administrative Member.
Hon'ble Mr. N. Prusty, Judicial Member.

NIMAI CH. GOSWAMI & ANR.

- V E R S U S -

UNION OF INDIA AND ORS.
(S.E. RAILWAY)

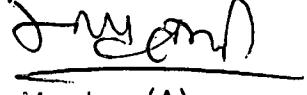
For the applicant : None.

For the respondents : Mr. R.K. De, counsel.

O R D E R

When the matter is taken up today, none appears for the applicant even on the second call. From the perusal of the file it is clear that on consecutive nine occasions none appeared for the applicant. We are satisfied that the applicant is no longer interested in pursuing the case. Therefore, the application is dismissed for default.


Member (J)


Member (A)